

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 22.07.2020 (WEDNESDAY)

COURT – II (VIRTUAL MODE)

12:00 Noon

In the Court Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 585 of 2020	Dr. Vandana Parvez Vs. IVRCL Ltd. (Corporation Debtor & Ors. Represented by Sutanu Sinha) (Resolution Professional for IVRCL)	Vandana Parvez	

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By the order of Hon'ble Acting Chairperson

-sd/-

Registrar